

[Shri B. Shankaranand]

I do not know if Mr. Ramavatar Shastri is speaking on behalf of the doctors. I do not think that the doctors are rejoicing in this matter. But I would say that they are very much worried. They are very anxious to attend to the patients. If it is not so, then the hon. Member can make allegation in this House. The allegation that he is making that the Government is throwing dust in the eyes of the public by talking and informing them through mass media is not correct. The Government is here to take care of those suffering public. We have to make our arrangements to see that the patients do get necessary care in the hospitals and for that the hon. Member cannot say that we are arrogant in this matter and we are suppressing the strike. What he said was that the strike was getting support from the All India Medical Association. Sir, the hon. Member does not know that the All India Medical Association is not in support of the strike. What he has read in the news paper regarding the strike is not that of the All India Medical Association, but it is something else, may be the Delhi Medical Association. I do not know.

SHRI RAMAVATAR SHASTRI:
That is a part of the All India Medical Association.

SHRI B. SHANKARANAND:
Mr. Shastri, do you know that during the strike, the All India Medical Institute resident doctors strike, the representatives of the All India Medical Association came to me and said that they were not in support of that strike. This is for your information and for the information of the House. Now, if at all anybody supports this strike, Sir, I do not want to say anything but that will not be in the interests of the suffering public. If somebody wants to get something from the Government by pointing the fingers at the deaths occurring during the strike in the hospital, I do not think that they are

entitled to get anything from the Government. I only suggest that the doctors should call off the strike and can come to me for discussion. I am willing to consider their demands.

MR. DEPUTY-SPEAKER: Now, personal explanation by Shri Jyotirmoy Bosu. The hon. Member is not present.

13.29 hrs

MATTERS UNDER RULE 377

(i) REPORTED MANUFACTURING TELEPHONE SERVICE IN CERTAIN TOWNS IN MADHYA PRADESH.

श्री सत्यनारायण जाटिया (उज्जैन) उपाध्यक्ष महोदय, नियम 377 के अर्धान में यह निवेदन करना चाहता हूँ कि मध्य प्रदेश के आलोट, खाचरोद और महिदपुर नगरों में दूरभाष सेवा लम्बे समय से काफी असंतोषजनक है। इस सम्बन्ध में विभाग को जानकारी दी गई है, किन्तु दूरभाष सेवा में तनिक भी सुधार नहीं हुआ है। दूरभाष की बिगड़ी हुई व्यवस्था के कारण उपभाक्ताओं को असुविधाओं का सामना करना पड़ रहा है।

अतएव माननीय संचार मंत्री से आग्रह है कि कृपया आलोट, महिदपुर और खाचरोद में दूरभाष सेवा में तुरन्त सुधार किया जावे और स्वतंत्र, सक्षम, दूरभाष केन्द्र स्थापित किये जावें साथ ही उज्जैन नगर के स्वचालित दूरभाष केन्द्र को अधिक कार्यक्षम बनाने की व्यवस्था की जावे।

(ii) REPORTED LATE RUNNING OF NILACHAL SUPER FAST TRAIN.

SHRI BRAJAMOHAN MOHANTY (Puri): Mr. Deputy-Speaker, Sir, under Rule 377, I wish to highlight the following:

The Nilachal Super Fast Train is running since 1-4-1980 between Delhi and Puri touching almost all places of pilgrim centres of Northern India. The train has linked Orissa with national capital but it is amazingly observed most of the days, the train runs late for hours and water supply, while through Bihar and U.P., is inadequate. The train needs